



Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

9th Floor, Office Block - 1,

Kidwai Nagar (East), New Delhi - 110023,

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F.No.A-12011/2/2023-HR

Dated:26th July, 2023.

OFFICE MEMORANDRUM

Subject: Filling up of post of Director General in the Competition Commission of India on deputation basis.

The Competition Commission of India invites applications from eligible **Officers of the Central Government or State Governments** for appointment to the post of **Director General in the Commission on deputation** on foreign service terms basis. The details of the post, along with eligibility criteria prescribed for the post are given in **Annexure-I**.

2. The person to be appointed as Director General should be a person of integrity and outstanding ability and who have experience in investigation, and knowledge of accountancy, management, business, public administration, international trade, law or economics.
3. The period of deputation including the period of deputation in the same or some other organisation/department of the Central/State Government shall not ordinarily exceed three years and would be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time as well as by the GoI Notification No. GSR 338 (E) dated 15.05.2009 regarding conditions of service of DG, CCI and other Officers in that office. The maximum age limit for appointment to the post on deputation basis shall be 'not exceeding fifty eight years' on the closing date of receipt of application in the Competition Commission of India (CCI).
4. The prescribed age limit and other eligibility conditions (as per Annexure-I) should be fulfilled by the applicants as on the closing date and time prescribed for receipt of applications in CCI.
5. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the Officers of the office of DG, CCI. The DG's office in CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

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6. Applications, complete in all respects, of eligible and willing candidates whose services can be spared immediately on selection, may be forwarded, through proper channel, in the prescribed Pro-forma as per **Annexure-II**, together with all necessary documents i.e. Cadre Clearance, Vigilance Clearance, Integrity Certificate duly signed by an officer not below the rank of Deputy Secretary to the GOI as per page 4 of Annexure-II, along with attested copies of upto-to-date APARs of last five years, so as to reach the **Joint Director (HR), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023** latest by **15th September, 2023 (5:00 P.M.)**.

7. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date and time i.e. **15th September, 2023 (5:00 P.M.)** will not be considered.

8. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit. Therefore, the applicants must ensure that their application, complete in all respects, should reach CCI through proper channel by the last date and time prescribed for receipt of applications.

9. Canvassing in any form will disqualify the candidate.

10. No TA/DA shall be payable in case a candidate is called for an interaction with the Selection Committee constituted for the said post.

11. The Commission reserves the right not to fill up the above vacancy.

12. This may kindly be given wide publicity.


(Ramesh Chand)
Joint Director (HR)

Encl: As above.

To

5. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
6. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi - 110001 with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.
7. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website for giving it wide publicity.
8. All the Ministries/Departments of the Govt. of India/State Govts./Union Territories as per list.

Eligibility criteria for appointment to the post of Director General in the Competition Commission of India on deputation basis

Name of Post and Pay Scale	Eligibility criteria
Director General Level 15 (Rs.182200-224100) of Pay Matrix	Officers of the Central Government or State Government: (a) (i) holding analogous post on regular basis; or (ii) with three years' regular service in the post in Pay Level-14 (Rs.1,44,200-2,18,200) in the pay matrix or equivalent; and (b) should be persons of integrity and outstanding ability and who have experience in investigation, and knowledge of accountancy, management, business, public administration, international trade, law or economics.



